

**CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF ADDITIONAL SESSIONS JUDGES DWARKA COURTS AS ON 31.03.2018**

Sl. No.	ADDL. SESSIONS JUDGES	SOUTH WEST DISTRICT																	Total						
		Culpable Homicide	Arms Act.	304-B IPC	364-A IPC	NDPS	Cr. Case	MACOCA Act	SC/ST Act.	Company Act	Other Sessions Cases	CrI. Appeals	CrI. Revision	CrI. Comptt. Cases	Electricity Cases	CBI Cases	306 IPC	Misc case		Deptt. Enquiry	POCSO Act	Criminal Misc.Applications	Gang Rape//Sexual Assault Cases	Rape/Sexaul Assault Cases	
1.	Sh. Brijesh Sethi, D&SJ (S-W)									2	4	18												24	
2.	Sh. Sanjay Gang-II, ASJ-01	3	1							9	1	5								260				1	280
3.	Sh. Ram Lal Meena, ASJ-02	52	1	17	4			41		107	33	31	20		1	7			1						315
4.	Sh. Vivek Kumar Gulia ASJ-03	56		16	2		1	2		50	115	29	21			7	1								300
5.	Sh. Priam Singh, ASJ-04									5		1								243					249
6.	Sh. Gurvinder Pal Singh, ASJ-05	65		17	4					144	34	41	1			8		2							316
7.	Sh. Ajay Goel, Spl Judge (NDPS)	41		10	1	69				67	13	4										11			205
8.	Sh. Gautam Mannan, ASJ (SFTC)										21	25													123
9.	Court of Sh. Naveen Arora, ASJ (Electricity)													3329											3329
10.	Sh. Harish Durdani, Spl. Judge CBI										54	78	1		11										144
11.	Sh. Vijay Kumar Dahiya, Spl. Judge CBI										46	40			7										93
12.	Sh. Vikas Dhull, Spl. Judge CBI										37	35			6										78
	<b>Total</b>	<b>217</b>	<b>2</b>	<b>60</b>	<b>11</b>	<b>69</b>	<b>1</b>	<b>2</b>	<b>41</b>	<b>50</b>	<b>449</b>	<b>272</b>	<b>293</b>	<b>28</b>	<b>3329</b>	<b>25</b>	<b>22</b>	<b>1</b>	<b>3</b>	<b>503</b>	<b>0</b>	<b>11</b>	<b>67</b>	<b>5456</b>	

NOTE:- THE PENDENCY IS PREPARED AS PER MONTHLY DISPOSAL STATEMENT RECEIVED FROM THE CONCERNED COURTS

\* Figure is not added in the pendency.

**CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF ADDITIONAL DISTRICT JUDGES DWARKA COURTS AS ON 31.03.2018**

Sl. No	ADDL. DISTRICT JUDGES	Regular Civil Suits	Applications Under Arbitration & Conciliation Act.	Application u/s 27 & Sec. 44/45, 38 of DRCAct.	Misc. Application	Guardian ship Act.	Mental Health Act.	Execution	LAC . Misc. application	Counter Claim	I.P.R /Trade Mark	Election Petitions	Contempt	Appeals under P.P. Act	Review Petition	Public Premises ( Eviction of Unauthorized Occupants) Act.	Regular Civil Appeals	Misc. Civil Appeals	Appeal against Misc. Order	MCD Appeal	Others/TA & Misc. Applications	Fact Finding/Dept. Enquiry	Execution (LAC)	Land Acquit ion ( incl. Ref. u/s 18 & u/s 31(2) of the LAC Act.	Probate	MACT/Indust. Dispute	Total
1	Sh. Brijesh Sethi, D&SJ (S-W)		207	6												17	4		3	3	35						275
2	Sh. Paramjit Singh, PO MACT				100			101																		2259	2460
3	Court of Sh. Naveen Arora, ASJ (Electricity)	63																									63
4	Sh. Kanwal Jeet Arora, ADJ-01	629	867		44			272									55	10									1877
5	Sh. Vishal Gogne, ADJ-02	622	342		50	24	5	518	8		9						52	9					39	6	103		1787
6	Sh. Tarun Yogesh, ADJ-03	761	994		17			524				4					46	13									2359
7	Ms. Raj Rani Mitra, ADJ-04	509	933		14				56	12			1		1		37	4					503	34			2104
8	Mohd. Farrukh, ADJ-05	253			5			33									6										297
	<b>Total</b>	<b>2837</b>	<b>3343</b>	<b>6</b>	<b>230</b>	<b>24</b>	<b>5</b>	<b>1448</b>	<b>64</b>	<b>12</b>	<b>9</b>	<b>4</b>	<b>1</b>	<b>0</b>	<b>1</b>	<b>17</b>	<b>200</b>	<b>36</b>	<b>3</b>	<b>3</b>	<b>35</b>	<b>0</b>	<b>542</b>	<b>40</b>	<b>103</b>	<b>2259</b>	<b>11222</b>

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**CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF PRESIDING OFFICERS LABOUR COURTS/TT, DWARKA COURTS AS ON 31.03.2018**

S. No.	Name of Officer	U/S 10 ID	U/S 10 4A	ID ACT	U/S 33	U/S 33B	U/S 2A ID	DID/LID	OP	PWA	RCA	Execution	LC	Civil Appeal	LCA	LIR	U/S 10 Contract Labour	DE	Misc.	TOTAL
1	Sh. Chandra Gupta, POIT	523			57	83								9					10	682
2	Ms. Shail Jain, POIT	369			72	54					4			2					1	502
3	Sh. Atul Kumar Garg, POLC			551									561							1112
4	Sh. Rakesh Kumar-I, POLC			718				278							73				8	1077
5	Sh. Umed Singh, POLC		76					0							10				0	86
6	Ms. Barkha Gupta, POLC							258	1			1			34	1109		4	4	1411
7	Ms. Preeti Agrawal Gupta, POLC							239							52	1091			5	1387
8	Sh. Lokesh Kumar Sharma, POLC							221	2			2			37	1098			18	1378
9	Sh. Jitendra Mishra, POLC							64	1				107		64	661		1		898
10	Sh. Mohinder Varat, POLC		109												20	678			2	809
11	Sh. Vinay Singhal, POLC		114	1480					2	334					89				61	2080
12	Ms. Veena Rani, POLC			1171				157	3						87				17	1435
	<b>TOTAL</b>	<b>892</b>	<b>299</b>	<b>3920</b>	<b>129</b>	<b>137</b>	<b>0</b>	<b>1217</b>	<b>9</b>	<b>334</b>	<b>4</b>	<b>3</b>	<b>668</b>	<b>11</b>	<b>466</b>	<b>4637</b>	<b>0</b>	<b>5</b>	<b>126</b>	<b>12857</b>

NOTE:- THE PENDENCY IS PREPARED AS PER MONTHLY DISPOSAL STATEMENT RECEIVED FROM THE CONCERNED COURTS

• Figure is not added in the pendency.

**CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF CIVIL (JS) DWARKA COURTS AS ON 31.03.2018**

Sl. No.	NAME OF THE JUDICIAL OFFICERS	Civil Suits	Eviction Petts under DRC Act.	App. u/s 27 & Sec. 44/45 of DRC Act.	Appeals against Misc. Orders (MCA)	Appeals against Final order/Decree (RCA)	Petition for insolvency	Contempt Petition	Guardianship cases	Others Misc. Application/Case	Execution	Small Cause Cases	Counter Claim	Misc. Execution Cases.	U/s 372 of Indian Succession Act	TOTAL
	<b>SOUTH WEST DISTRICT</b>															
1	Ms. Niyay Bindu, SCJ/RC	579	30	5	13	2				55	63					747
2	Sh. Jagminder Singh, JSCC-ASCI-Gdn. Judge	706			12	13	3	2	7	36	48	3	1			831
3	Sh. Dheeraj Mor, ACJ-CC-ARC	430	43	4						18	76				82	653
4	Sh. Mohit Sharma, Civil Judge	625						1		26	114			5		771
	<b>TOTAL</b>	<b>2340</b>	<b>73</b>	<b>9</b>	<b>25</b>	<b>15</b>	<b>3</b>	<b>3</b>	<b>7</b>	<b>135</b>	<b>301</b>	<b>3</b>	<b>1</b>	<b>5</b>	<b>82</b>	<b>3002</b>

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• Figure is not added in the pendency.





**CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF SPL. M. M. ( NI Act.) DWARKA COURTS, NEW DELHI AS ON 31.03.2018**

S.No	NAME OF JUDL. OFFICER	Reg. Ct. Cases IPC	NDPS Act.	D. V. Act	U/S 125 Cr. P. C.	Exe. U/s 125 Cr. P. C.	Arms Act.	Compt. cases	MCD	NDMC	O S Cases	138 NI Act.	Plea Bar.	Total
1	Sh. Puneet Nagpal, MM-01	U/s NI Act.										5689		5689
2	Ms. Paridhi Gupta, MM-02	U/s NI Act.										4732	3	4735
3	Ms. Upasana Satija, MM-03	U/s NI Act.										5588	5	5593
4	Sh. Ravinder Singh-II, MM-04	U/s NI Act.										5342	0	5342
5	Sh. Mridul Gupta, MM (MCD)	U/s NI Act.										4630		4630
6	Evening Courts 1 to 8 ( NI Act)	U/s NI Act.										7725		7725
	<b>TOTAL</b>											<b>33706</b>	<b>8</b>	<b>33714</b>

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